

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2611
ANSWERED ON:11.03.2011
SUGAR MILLS
Rajbhar Shri Ramashankar

Will the Minister of TEXTILES be pleased to state:

- (a) whether some sugar mills are under the administrative control of the Ministry of Textiles;
- (b) if so, the total number of such sugar mills in the country, State-wise;
- (c) whether some of these sugar mills are lying closed;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to revive/re-open these sugar mills?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) & (b): One sugar mill namely Ganesh Sugar Mill (GSM), a unit of erstwhile Swadeshi Mining & Manufacturing Co. Ltd. (SMMC) came under the administrative control of National Textile Corporation, a Public Sector Undertaking under the Ministry of Textiles through an order of Supreme Court in 1989.

(c) & (d): Ganesh Sugar Mill has been lying closed since 1994. SMMC, the company owning GSM was referred to the Board for Industrial and Financial Reconstruction (BIFR) in 1994 and was ordered to be wound up in 1996. This was also approved by the Appellate Authority for Industrial and Financial Reconstruction (AAIFR). However, High Court of Allahabad granted a stay against the winding up order.

(e): As the matter is sub-judice, Government has not taken any decision to revive/reopen the Ganesh Sugar Mill.